

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4594

ANSWERED ON:07.12.2010

IRREGULARITIES IN UTILISATION OF FOREIGN FUNDS

Laguri Shri Yashbant Narayan Singh;Punia Shri P.L. ;Rama Devi Smt. ;Semmalai Shri S. ;Singh Rajkumari Ratna;Singh Shri Murarilal;Singh Shri Pradeep Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total funds received by the Non- Governmental Organisations (NGOs) for Child Rights, Education and Development of Regional Organisations from abroad during each of the last three years and the current year, State-wise;
- (b) whether the Government has received any complaints with regard to irregularities and diversion of the said funds for anti-national activities by various NGOs in the country;
- (c) if so, the details thereof alongwith the total number of such cases registered during each of the last three years and the current year, State-wise and NGO-wise;
- (d) whether the Government has forwarded some cases to the Central Bureau of Investigation for investigation; and
- (e) if so, the details thereof alongwith the total number of cases forwarded during the said period, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The information relating to funds received by NGOs under the heading "Welfare of Children" and "Education" for the years 2006-07, 2007-08, 2008-09 and 2009-2010 (State-wise) is placed at Annexe -I&II. The information with respect to "Child Rights" and "Development of Regional Organisations" is not maintained.
- (b): No, Madam.
- (c) to (e): Does not arise.